

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW
DELHI
COURT - IV**

**ITEM No. 110
(IB)/2301/ND/2019**

IN THE MATTER OF:

M/s Logicon Engineers Pvt. Ltd. ... Applicant/Petitioner
Vs

M/s Gold Plus Glass Industry Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 18.12.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr.Udit Gupta
Ms.Eshna Kumar,
Mr.Anup Jain

For the Respondent :

ORDER

During the argument, due to technical issues, Application could not be opened. On further checking, it is found that reply of respondent could not come to the Court file. Last chance is given to the Corporate Debtor to ensure that reply comes to the Court file.

List for final hearing on 21.01.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**